

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1478
ANSWERED ON:21.07.2014
BUREAU OF CIVIL AVIATION SECURITY
Dhotre Shri Sanjay Shamrao

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is satisfied with the regulatory functioning of the Bureau of Civil Aviation Security and if so, the details thereof;
- (b) the reasons for which the post of the Commissioner of Security, Civil Aviation has been lying vacant since 2012; and
- (c) the steps taken or being taken to fill up this post?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Shri G. M. Siddeshwara)

(a): Yes, Madam. The Bureau of Civil Aviation Security (BCAS), has been carrying out its regulatory functions and tasks as mandated in the National Civil Aviation Security Programme made under the Annex 17 of ICAO to safeguard civil aviation operations.

(b) & (c): The post of the Commissioner of Security (Civil Aviation), BCAS has fallen vacant since November, 2012 after superannuation of the previous incumbent of the post on 31.10.2012. Since then, this Ministry has been taking strenuous efforts to fill up the post of Commissioner of Security (Civil Aviation) in consultation with Ministry of Home Affairs and Union Public Service Commission. However, this vacant post could not be filled up due to reasons attributable to administrative and procedural delays. Presently, the Joint Commissioner of Security (Civil Aviation), BCAS is holding the additional charge of the post of Commissioner of Security (Civil Aviation).